

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 306 of 2013 &
Appeal No. 307 of 2013**

Dated: 3rd March 2016

In the matter of:-

M/s. Maithon Power Ltd.,

Versus

Delhi Electricity Regulatory Commission Ors.

.... Appellant(s)

..... Respondent (s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **6.04.2016.**

COURT MASTER